

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-11-2024

Date : 05.11.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
83/2024	05.11.2024	ABLAPL-11266/2024	J KAMILA	C.O.		Order Dtd. 2024-10-30	
84/2024	05.11.2024	ABLAPL-11855/2024	MN MOHANTY	C.O.		Order Dtd. 2024-10-30	
85/2024	05.11.2024	ABLAPL-11837/2024	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2024-10-30	
86/2024	05.11.2024	ABLAPL-11841/2024	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2024-10-30	
87/2024	05.11.2024	ABLAPL-11848/2024	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2024-10-30	
88/2024	05.11.2024	ABLAPL-11838/2024	HK DASH	C.O.		Order Dtd. 2024-10-30	
89/2024	05.11.2024	ABLAPL-11839/2024	HK DASH	C.O.		Order Dtd. 2024-10-30	
90/2024	05.11.2024	ABLAPL-11850/2024	PK PANI	C.O.		Order Dtd. 2024-10-30	
92/2024	05.11.2024	ABLAPL-11856/2024	SK BEHERA	C.O.		Order Dtd. 2024-10-30	
93/2024	05.11.2024	ABLAPL-11836/2024	P SAHU	C.O.		Order Dtd. 2024-10-30	BAIL-2
94/2024	05.11.2024	ABLAPL-6550/2024	P SAHOO	C.O.		Order Dtd. 2024-10-30	
95/2024	05.11.2024	BLAPL-9475/2024	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	BAIL-1
96/2024	05.11.2024	BLAPL-7443/2024	S BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	BAIL-2
97/2024	05.11.2024	ABLAPL-11873/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
98/2024	05.11.2024	ABLAPL-8147/2024	J MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
99/2024	05.11.2024	ABLAPL-10133/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
00/2024	05.11.2024	ABLAPL-11879/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	

01/2024	05.11.2024	ABLAPL-10015/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
02/2024	05.11.2024	ABLAPL-10025/2024	DEBA KUMAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
03/2024	05.11.2024	ABLAPL-11880/2024	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
04/2024	05.11.2024	ABLAPL-11827/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
05/2024	05.11.2024	ABLAPL-11864/2024	RK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
06/2024	05.11.2024	ABLAPL-11864/2024	RK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
08/2024	05.11.2024	ABLAPL-11821/2024	B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
09/2024	05.11.2024	ABLAPL-11823/2024	B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
11/2024	05.11.2024	ABLAPL-11876/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
12/2024	05.11.2024	ABLAPL-11824/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
14/2024	05.11.2024	ABLAPL-11820/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
16/2024	05.11.2024	ABLAPL-11895/2024	BK SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
19/2024	05.11.2024	ABLAPL-11888/2024	BK SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
20/2024	05.11.2024	ABLAPL-11881/2024	BK SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
22/2024	05.11.2024	ABLAPL-11825/2024	A MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
25/2024	05.11.2024	ABLAPL-11833/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
27/2024	05.11.2024	ABLAPL-8441/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
29/2024	05.11.2024	ABLAPL-8193/2024	SC SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
32/2024	05.11.2024	ABLAPL-8189/2024	SC SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
34/2024	05.11.2024	ABLAPL-	BN SHADANGI	C.O.	COURT NO.	Order Dtd. 2024-10-23	

		11602/2024			2 OLD		
35/2024	05.11.2024	ABLAPL-11605/2024	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
41/2024	05.11.2024	WP (C) - 22035/2022	T NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	WRIT BRANCH-2
44/2024	05.11.2024	WP (C) - 26233/2024	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
47/2024	05.11.2024	WP (C) - 26115/2024	S DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
49/2024	05.11.2024	WP (C) - 26536/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
52/2024	05.11.2024	WP (C) - 26334/2024	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	WRIT BRANCH-8
55/2024	05.11.2024	WP (C) - 26832/2024	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
57/2024	05.11.2024	WPC (OAC) - 3939/2017	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	OA Branch
58/2024	05.11.2024	WPC (OAC) - 273/2018	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	OA Branch
59/2024	05.11.2024	WP (C) - 26245/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
79/2024	05.11.2024	WP (C) - 513/2017	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
81/2024	05.11.2024	WP (C) - 513/2017	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
84/2024	05.11.2024	WP (C) - 22753/2016	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
86/2024	05.11.2024	WP (C) - 22753/2016	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
88/2024	05.11.2024	WP (C) - 5657/2013	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
89/2024	05.11.2024	WP (C) - 5657/2013	S K MEHERULLA	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-1)
92/2024	05.11.2024	WP (C) - 5820/2021	B SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISIO BENCH-2)
94/2024	05.11.2024	WP (C) -	B K PATI	C.O.	COURT NO.	Order Dtd. 2024-10-08	WRIT

		5820/2021			1		BRANCH (DIVISIO BENCH-2)
99/2024	05.11.2024	RVWPET- 184/2024	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	
00/2024	05.11.2024	WP (C) - 26657/2024	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	
01/2024	05.11.2024	WP (C) - 25452/2024	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	
02/2024	05.11.2024	WP (C) - 23567/2024	P. K. LENKA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	
03/2024	05.11.2024	WP (C) - 26659/2024	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	
04/2024	05.11.2024	WP (C) - 26672/2024	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	
05/2024	05.11.2024	RVWPET- 184/2024	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	
06/2024	05.11.2024	BLAPL- 3493/2024	S.C. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-27	BAIL-2
08/2024	05.11.2024	ABLAPL- 11866/2024	R.K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	BAIL-1
09/2024	05.11.2024	CRLMC- 3617/2024	M. K. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	
10/2024	05.11.2024	CRLMC- 4095/2024	M. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	
11/2024	05.11.2024	CRLREV- 582/2024	R.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
12/2024	05.11.2024	WP (C) - 24935/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
13/2024	05.11.2024	WP (C) - 25809/2024	S. K.BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
14/2024	05.11.2024	ABLAPL- 8384/2024	P.K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
15/2024	05.11.2024	WP (C) - 26848/2024	A. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-21	WRIT BRANCH (DIVISIO BENCH-1)
16/2024	05.11.2024	ABLAPL- 8419/2024	J.R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
17/2024	05.11.2024	CRLMC- 334/2021	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-08	CRIMINAL MISC
18/2024	05.11.2024	CRLMC- 3459/2024	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-29	
20/2024	05.11.2024	ABLAPL- 8459/2024	P.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2

21/2024	05.11.2024	CRLMC-3459/2024	R. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
22/2024	05.11.2024	CRLMC-1411/2021	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	CRIMINAL MISC
23/2024	05.11.2024	ABLAPL-11226/2024	J.R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
24/2024	05.11.2024	WP (C) - 26448/2024	L. D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
25/2024	05.11.2024	WP (C) - 1365/2022	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	WRIT BRANCH (DIVISION BENCH-2)
26/2024	05.11.2024	CRLREV-607/2024	M. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
27/2024	05.11.2024	ABLAPL-5453/2024	DR. PRAMODINI GUPTA	C.O.	COURT NO. 17	Order Dtd. 2024-10-23	BAIL-1
28/2024	05.11.2024	CRLREV-507/2024	N. K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
29/2024	05.11.2024	ABLAPL-8286/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
30/2024	05.11.2024	CRLREV-618/2024	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
31/2024	05.11.2024	ABLAPL-11878/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
32/2024	05.11.2024	WP (C) - 23630/2024	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
33/2024	05.11.2024	WP (C) - 19276/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
34/2024	05.11.2024	WP (C) - 23637/2024	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
35/2024	05.11.2024	ABLAPL-11829/2024	A.S PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
36/2024	05.11.2024	MACA-871/2016	S B UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	MISC. APPEAL SEC.
38/2024	05.11.2024	WP (C) - 24825/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
39/2024	05.11.2024	MACA-871/2016	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	MISC. APPEAL SEC.
40/2024	05.11.2024	WP (C) - 24826/2024	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
41/2024	05.11.2024	ABLAPL-11870/2024	M.K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
42/2024	05.11.2024	WP (C) - 26621/2024	B. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	

43/2024	05.11.2024	WP (C) - 16486/2020	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	WRIT BRANCH-3
44/2024	05.11.2024	WP (C) - 26621/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
45/2024	05.11.2024	ABLAPL- 11830/2024	S.K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
46/2024	05.11.2024	ABLAPL- 11871/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
47/2024	05.11.2024	WA- 2401/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	WRIT APPEAL
48/2024	05.11.2024	ABLAPL- 11840/2024	B.R DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
49/2024	05.11.2024	WA- 765/2023	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT APPEAL
50/2024	05.11.2024	ABLAPL- 11875/2024	U.C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
51/2024	05.11.2024	ABLAPL- 11844/2024	S.P SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
52/2024	05.11.2024	ABLAPL- 11851/2024	D,K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-2
54/2024	05.11.2024	ABLAPL- 11852/2024	P.K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
55/2024	05.11.2024	ABLAPL- 11859/2024	M.K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
56/2024	05.11.2024	ABLAPL- 11860/2024	M.K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
57/2024	05.11.2024	ABLAPL- 11853/2024	B.S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
58/2024	05.11.2024	ABLAPL- 11849/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
59/2024	05.11.2024	ABLAPL- 11835/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
60/2024	05.11.2024	ABLAPL- 11834/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
62/2024	05.11.2024	ABLAPL- 13751/2023	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-2
63/2024	05.11.2024	ABLAPL- 11822/2024	DK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
67/2024	05.11.2024	SA- 236/1994	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	SECOND APPEAL
69/2024	05.11.2024	WP (C) - 26369/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
70/2024	05.11.2024	WP (C) - 26366/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	

71/2024	05.11.2024	WP (C) - 25818/2024	T. R. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-11-14	
72/2024	05.11.2024	WP (C) - 26363/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
74/2024	05.11.2024	WP (C) - 26351/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
75/2024	05.11.2024	WP (C) - 26288/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
76/2024	05.11.2024	WP (C) - 26854/2024	S. K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-11-14	
77/2024	05.11.2024	WA-2475/2024	B. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-10-21	
78/2024	05.11.2024	WP (C) - 17494/2024	S. K. ROUT	C.O.	COURT NO. 14	Order Dtd. 2024-10-29	
80/2024	05.11.2024	WP (C) - 26741/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
81/2024	05.11.2024	WP (C) - 26738/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
82/2024	05.11.2024	WP (C) - 26546/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
83/2024	05.11.2024	WP (C) - 26545/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
84/2024	05.11.2024	WP (C) - 26543/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
85/2024	05.11.2024	WP (C) - 26499/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
86/2024	05.11.2024	WP (C) - 26497/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
87/2024	05.11.2024	WP (C) - 26484/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
88/2024	05.11.2024	WP (C) - 26482/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
89/2024	05.11.2024	WP (C) - 26479/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
90/2024	05.11.2024	WP (C) - 26477/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
92/2024	05.11.2024	ABLAPL-11752/2024	DEBASIS SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	BAIL-2
93/2024	05.11.2024	ABLAPL-4851/2022	A. SUNDARAY	C.O.	COURT NO. 14	Order Dtd. 2024-10-29	BAIL-1
94/2024	05.11.2024	RSA-95/2003	J P KAR	C.O.	COURT NO. 14	Order Dtd. 2024-10-29	SECOND APPEAL
95/2024	05.11.2024	RSA-95/2003	M R ROUSTRAY	C.O.	COURT NO. 14	Order Dtd. 2024-10-29	SECOND APPEAL
96/2024	05.11.2024	CRLA-357/2024	S R BISWAL	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL APPEAL
97/2024	05.11.2024	BLAPL-4075/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	

98/2024	05.11.2024	BLAPL-5019/2024	HK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
99/2024	05.11.2024	BLAPL-10768/2024	BS SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
01/2024	05.11.2024	BLAPL-10772/2024	BS SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
02/2024	05.11.2024	BLAPL-3447/2024	G JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
03/2024	05.11.2024	ABLAPL-11971/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
04/2024	05.11.2024	MATA-346/2024	DEBASIS PANIGRAHI	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	
05/2024	05.11.2024	ABLAPL-8465/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	
06/2024	05.11.2024	ABLAPL-8665/2024	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
07/2024	05.11.2024	ABLAPL-11857/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
08/2024	05.11.2024	WP (C) - 26556/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
10/2024	05.11.2024	ABLAPL-7174/2024	SP SAMANATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
11/2024	05.11.2024	WP (C) - 26397/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	
12/2024	05.11.2024	ABLAPL-8553/2024	AK SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-2
13/2024	05.11.2024	ABLAPL-11938/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
14/2024	05.11.2024	WP (C) - 26395/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	
15/2024	05.11.2024	ABLAPL-11994/2024	PK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
16/2024	05.11.2024	WP (C) - 26965/2024	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	
17/2024	05.11.2024	WP (C) - 26727/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
18/2024	05.11.2024	WP (C) -	M NAYAK	C.O.	COURT NO.	Order Dtd. 2024-11-04	

		26727/2024			1		
19/2024	05.11.2024	WP (C) - 26849/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
20/2024	05.11.2024	WP (C) - 26849/2024	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
21/2024	05.11.2024	ABLAPL- 10120/2024	BS SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	BAIL-2
22/2024	05.11.2024	ABLAPL- 7587/2024	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	
23/2024	05.11.2024	WP (C) - 26857/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
24/2024	05.11.2024	CRLMC- 3951/2024	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
25/2024	05.11.2024	CRLMC- 4018/2024	P. L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
26/2024	05.11.2024	WP (C) - 26857/2024	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
27/2024	05.11.2024	CRLMC- 3782/2024	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
28/2024	05.11.2024	WP (C) - 26566/2024	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	
29/2024	05.11.2024	CRLREV- 473/2023	S K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	CRIMINAL REVISION
30/2024	05.11.2024	WP (C) - 149/2024	R CH ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-01-21	WRIT BRANCH-8
31/2024	05.11.2024	CMP- 362/2018	C SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	WRIT BRANCH-8
33/2024	05.11.2024	CMP- 362/2018	L K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	WRIT BRANCH-8
34/2024	05.11.2024	CRLMC- 1793/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	
35/2024	05.11.2024	CRLMC- 2218/2023	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	CRIMINAL MISC
36/2024	05.11.2024	CRLMC- 3525/2022	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	CRIMINAL MISC
37/2024	05.11.2024	CRLMC- 3530/2022	K S DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	CRIMINAL MISC
38/2024	05.11.2024	CRLMC-	A MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-10-29	CRIMINAL

		3530/2022			12		MISC
39/2024	05.11.2024	WP (C) - 26730/2024	T K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
40/2024	05.11.2024	WP (C) - 26730/2024	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
41/2024	05.11.2024	WP (C) - 26732/2024	T K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
42/2024	05.11.2024	WP (C) - 26732/2024	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-04	
43/2024	05.11.2024	WP (C) - 24524/2024	M K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	
44/2024	05.11.2024	WP (C) - 22229/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
45/2024	05.11.2024	WP (C) - 13644/2024	P N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	WRIT BRANCH (DIVISIO BENCH-1)
47/2024	05.11.2024	WPC (OAPC) - 209/2019	R SETHI	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	OA Branch
48/2024	05.11.2024	WP (C) - 26588/2024	A PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
49/2024	05.11.2024	WP (C) - 25672/2024	R SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
50/2024	05.11.2024	WP (C) - 26428/2024	S NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
51/2024	05.11.2024	WP (C) - 15661/2021	M R ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	WRIT BRANCH-8
53/2024	05.11.2024	WP (C) - 26239/2024	P K DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
54/2024	05.11.2024	WP (C) - 26072/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
55/2024	05.11.2024	WP (C) - 26212/2024	SATYAJIT SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
56/2024	05.11.2024	WP (C) - 13176/2018	A K APNDA	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	WRIT BRANCH-4
57/2024	05.11.2024	WP (C) - 26678/2024	KSHITISH	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
58/2024	05.11.2024	WP (C) - 26559/2024	M R ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
59/2024	05.11.2024	WP (C) - 26549/2024	J LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-11-04	
60/2024	05.11.2024	WP (C) - 22367/2024	A.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	

73/2024	05.11.2024	BLAPL-9614/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	
74/2024	05.11.2024	WP (C) - 26613/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	
75/2024	05.11.2024	WP (C) - 26289/2024	L. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	
76/2024	05.11.2024	BLAPL-9233/2024	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	BAIL-1
77/2024	05.11.2024	BLAPL-9231/2024	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	BAIL-2
78/2024	05.11.2024	BLAPL-6634/2024	AJIT KUMAR PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	
80/2024	05.11.2024	BLAPL-5231/2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	BAIL-2
81/2024	05.11.2024	WP (C) - 26393/2024	B. K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	
82/2024	05.11.2024	WP (C) - 26365/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	
83/2024	05.11.2024	WP (C) - 26616/2024	N. C. SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	
84/2024	05.11.2024	BLAPL-6849/2024	SANGRAM K MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	BAIL-2
85/2024	05.11.2024	WP (C) - 23993/2024	G. R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-27	
86/2024	05.11.2024	BLAPL-5231/2024	J R BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	BAIL-2
87/2024	05.11.2024	BLAPL-7920/2024	SANGRAM K MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-10-29	
89/2024	05.11.2024	WP (C) - 26799/2024	B. K. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	
90/2024	05.11.2024	CMP-1183/2024	H. K. MOHANTA	C.O.	COURT NO. 14	Order Dtd. 2025-01-28	
92/2024	05.11.2024	WP (C) - 26280/2024	M. R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-10-30	
93/2024	05.11.2024	BLAPL-9714/2024	BISWAJIT SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-11-04	
94/2024	05.11.2024	WP (C) - 26316/2024	M. R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-10-30	
95/2024	05.11.2024	WP (C) - 26346/2024	M. R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-10-30	
96/2024	05.11.2024	ABLAPL-10161/2024	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2
97/2024	05.11.2024	BLAPL-8385/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
98/2024	05.11.2024	WP (C) -	M. R. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-10-30	

		26350/2024			2 OLD		
99/2024	05.11.2024	WP (C) - 26357/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
00/2024	05.11.2024	WP (C) - 26510/2024	R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
01/2024	05.11.2024	WP (C) - 26463/2024	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
02/2024	05.11.2024	RVWPET- 160/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	CIVIL REVISION
03/2024	05.11.2024	WP (C) - 26617/2024	A. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
04/2024	05.11.2024	RVWPET- 318/2023	M SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	CIVIL REVISION
05/2024	05.11.2024	WP (C) - 26833/2024	S. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-27	
06/2024	05.11.2024	WP (C) - 40733/2023	M K PANI	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISIO BENCH-2)
07/2024	05.11.2024	WP (C) - 26666/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-10-30	
09/2024	05.11.2024	WP (C) - 26647/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-30	
10/2024	05.11.2024	WP (C) - 15301/2024	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2024-06-28	WRIT BRANCH (DIVISIO BENCH-3)
11/2024	05.11.2024	WP (C) - 26656/2024	A. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-30	
12/2024	05.11.2024	WP (C) - 26670/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-10-30	
13/2024	05.11.2024	WP (C) - 26669/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-10-30	
14/2024	05.11.2024	CRLREV- 592/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-10-30	
15/2024	05.11.2024	WP (C) - 26667/2024	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2024-10-30	
16/2024	05.11.2024	WP (C) - 26675/2024	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2024-10-30	
17/2024	05.11.2024	WP (C) - 17811/2020	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-10-29	WRIT BRANCH-3
18/2024	05.11.2024	MACA- 874/2010	K MANDAL	C.O.	COURT NO. 17	Order Dtd. 2024-11-04	MISC. APPEAL SEC.

19/2024	05.11.2024	WP (C) - 24337/2022	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	WRIT BRANCH-8
20/2024	05.11.2024	WP (C) - 24337/2022	P K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	WRIT BRANCH-8
21/2024	05.11.2024	WP (C) - 39811/2021	L MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	WRIT BRANCH-3
22/2024	05.11.2024	WP (C) - 39811/2021	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	WRIT BRANCH-3
23/2024	05.11.2024	WP (C) - 17095/2021	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	WRIT BRANCH-8
24/2024	05.11.2024	WP (C) - 17095/2021	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	WRIT BRANCH-8
30/2024	05.11.2024	ABLAPL- 12037/2024	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-11-05	
33/2024	05.11.2024	ABLAPL- 732/2024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	
34/2024	05.11.2024	WP (C) - 26785/2024	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-18	
35/2024	05.11.2024	CRLMC- 3462/2024	P. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-30	
36/2024	05.11.2024	WP (C) - 24963/2024	M. NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-07	
37/2024	05.11.2024	WP (C) - 24780/2024	R. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-29	
38/2024	05.11.2024	ABLAPL- 11961/2024	JUDHISTRI SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-11-04	
39/2024	05.11.2024	ABLAPL- 11959/2024	JUDHISTRI SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-11-04	
40/2024	05.11.2024	BLAPL- 8116/2024	S.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-10-29	
42/2024	05.11.2024	WP (C) - 19846/2024	S. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-11-04	
43/2024	05.11.2024	ABLAPL- 6711/2024	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-10-30	BAIL-2
44/2024	05.11.2024	ABLAPL- 7515/2024	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-10-29	
45/2024	05.11.2024	WP (C) -	B. K. PATI	C.O.	CHIEF	Order Dtd. 2024-10-07	

		24553/2024			JUSTICE'S COURT		
46/2024	05.11.2024	ABLAPL-11865/2024	A K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-30	BAIL-2
49/2024	05.11.2024	BLAPL-1401/2024	L K PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	
50/2024	05.11.2024	BLAPL-7690/2024	DEBI PRASAD DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	BAIL-2
51/2024	05.11.2024	BLAPL-8220/2024	DEBI PRASAD DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
52/2024	05.11.2024	BLAPL-9902/2024	ANITA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	BAIL-2
54/2024	05.11.2024	BLAPL-10030/2024	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	BAIL-2
55/2024	05.11.2024	BLAPL-10469/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
56/2024	05.11.2024	BLAPL-10573/2024	GYANA RANJAN PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
57/2024	05.11.2024	BLAPL-10762/2024	B P TANGA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
59/2024	05.11.2024	ABLAPL-11960/2024	H K BHOL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	BAIL-1
60/2024	05.11.2024	ABLAPL-11947/2024	A S PAUL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
62/2024	05.11.2024	ABLAPL-11946/2024	SIDHARTHA MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	BAIL-1
66/2024	05.11.2024	CRLREV-248/2024	S. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	CRIMINAL REVISION
67/2024	05.11.2024	CRLMC-789/2022	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-24	CRIMINAL MISC
68/2024	05.11.2024	LAA-14/2018	S BARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	FIRST APPEAL
69/2024	05.11.2024	LAA-54/2019	M BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-12-09	FIRST APPEAL
70/2024	05.11.2024	WP (C) - 2631/2023	R K MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-11-04	WRIT BRANCH-7
71/2024	05.11.2024	WP (C) - 2631/2023	G K NANDA	C.O.	COURT NO. 7	Order Dtd. 2024-11-04	WRIT BRANCH-7

72/2024	05.11.2024	WP (C) - 2631/2023	N D TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-11-04	WRIT BRANCH-7
73/2024	05.11.2024	ABLAPL-11964/2024	DK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
74/2024	05.11.2024	ABLAPL-11964/2024	DK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
75/2024	05.11.2024	TRP (C) - 195/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
76/2024	05.11.2024	CRLMC-3280/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
77/2024	05.11.2024	ABLAPL-11900/2024	HK TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
78/2024	05.11.2024	BLAPL-7294/2024	SK PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-1
79/2024	05.11.2024	WP (C) - 26601/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27	
80/2024	05.11.2024	ABLAPL-11962/2024	PRASANTA KUMAR ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	
81/2024	05.11.2024	WP (C) - 26262/2024	A SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-30	
83/2024	05.11.2024	WP (C) - 26452/2024	P. N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-29	
84/2024	05.11.2024	WP (C) - 42527/2023	S.K.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	WRIT BRANCH (DIVISIO BENCH-2)
85/2024	05.11.2024	WP (C) - 6237/2024	S.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-04	WRIT BRANCH (DIVISIO BENCH-2)
86/2024	05.11.2024	CRLMC-2358/2024	D K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-29	CRIMINAL MISC
87/2024	05.11.2024	CRLMC-2358/2024	D K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-29	CRIMINAL MISC
88/2024	05.11.2024	WP (C) - 19585/2014	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-30	WRIT BRANCH-4
89/2024	05.11.2024	CRLMC-5493/2023	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-04	CRIMINAL MISC
90/2024	05.11.2024	WP (C) - 19579/2014	M.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	WRIT BRANCH-4
91/2024	05.11.2024	WP (C) - 15805/2024	G.R.PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	WRIT BRANCH-7
92/2024	05.11.2024	WP (C) - 15534/2024	G.R.PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	WRIT BRANCH-3

93/2024	05.11.2024	WP (C) - 16788/2024	S.K.PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	WRIT BRANCH-1
94/2024	05.11.2024	WP (C) - 33003/2020	P.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-7
95/2024	05.11.2024	WP (C) - 33003/2020	A.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-7
99/2024	05.11.2024	BLAPL-9511/2024	B S SWAIN	C.O.	COURT NO. 10		
01/2024	05.11.2024	WP (C) - 24941/2024	KIRTAN DANG	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	
02/2024	05.11.2024	ABLAPL-12003/2024	MADAN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-05	BAIL-1
03/2024	05.11.2024	ABLAPL-12063/2024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-05	
04/2024	05.11.2024	WP (C) - 26633/2024	K C PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-13	
05/2024	05.11.2024	ABLAPL-2678/2018	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-12-17	CRIMINAL MISC
06/2024	05.11.2024	WP (C) - 27113/2024	M D BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-08	
07/2024	05.11.2024	WP (C) - 27086/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-19	
07/2024	05.11.2024	ABLAPL-11854/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-10-30	
31/2024	05.11.2024	CRLA-613/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL
39/2024	05.11.2024	WP (C) - 16110/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-29	WRIT BRANCH-2
45/2024	05.11.2024	WP (C) - 16110/2024	HIRARAM BHOI	GENERAL		Petition	WRIT BRANCH-2
50/2024	05.11.2024	WP (C) - 979/2021	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-10-30	WRIT BRANCH-1
65/2024	05.11.2024	WP (C) - 16412/2024	HARI PRASAD AGRAWAL	GENERAL		Entire Document	WRIT BRANCH-6
68/2024	05.11.2024	WP (C) - 3044/2017	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-5
71/2024	05.11.2024	WP (C) - 229/2013	DEBASIS TRIPATHY	GENERAL		Judgement Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-1)
07/2024	05.11.2024	CRLA-220/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL
19/2024	05.11.2024	CRLA-	MANOJ KUMAR	GENERAL		Order Dtd. 2024-05-01	CRIMINAL

		300/2024	RANA				APPEAL
37/2024	05.11.2024	CRLA-83/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
53/2024	05.11.2024	CRLA-272/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
61/2024	05.11.2024	CRLA-318/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
65/2024	05.11.2024	CRA-43/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
66/2024	05.11.2024	CRA-22/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
68/2024	05.11.2024	CRA-45/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL
79/2024	05.11.2024	CRLA-86/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL
91/2024	05.11.2024	WP (C) - 25750/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-28	
09/2024	05.11.2024	ABLAPL-11268/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-11-04	BAIL-1
46/2024	05.11.2024	WP (C) - 4250/2021	ARABINDA KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-1
52/2024	05.11.2024	CONTC-1322/2009	JAGADIP SAHOO	GENERAL		Order Dtd. 2009-10-27	
61/2024	05.11.2024	ABLAPL-3400/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-10-28	
62/2024	05.11.2024	ABLAPL-11882/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-10-30	BAIL-1
65/2024	05.11.2024	TRP (C) - 159/2024	HIRARAM BHOI	GENERAL		Petition	M.J.C.
66/2024	05.11.2024	TRP (C) - 159/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-17	M.J.C.
67/2024	05.11.2024	TRP (C) - 80/2024	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.
68/2024	05.11.2024	TRP (C) - 80/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-06-26	M.J.C.
69/2024	05.11.2024	TRP (C) - 295/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
70/2024	05.11.2024	TRP (C) - 295/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-04	
71/2024	05.11.2024	TRP (C) - 191/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
72/2024	05.11.2024	TRP (C) - 191/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-08-27	
79/2024	05.11.2024	WP (C) - 26383/2024	B. K. PATI	GENERAL		Order Dtd. 2024-10-30	

88/2024	05.11.2024	WA-1036/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL
91/2024	05.11.2024	WA-307/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-22	WRIT APPEAL
08/2024	05.11.2024	WPC (OAC) - 1791/2017	SOUMYAKANTA TRIPATHY	GENERAL		Entire Document	OA Branch
26/2024	05.11.2024	WA-304/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-03	WRIT APPEAL
27/2024	05.11.2024	WA-1040/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL
28/2024	05.11.2024	WA-1040/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL
31/2024	05.11.2024	WA-1034/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL
32/2024	05.11.2024	WA-907/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL
41/2024	05.11.2024	WA-1193/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL
48/2024	05.11.2024	WA-1124/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL
53/2024	05.11.2024	WA-3028/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL
58/2024	05.11.2024	WP (C) - 23979/2024	PRINCIPAL SECRETARY , GEN. ADMIN. DEPT., GOVT. OF ODISHA	GENERAL		Entire Order	
61/2024	05.11.2024	WA-2401/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-30	WRIT APPEAL
63/2024	05.11.2024	ABLAPL-11934/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-11-04	BAIL-1
64/2024	05.11.2024	ABLAPL-11952/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-11-04	BAIL-1
65/2024	05.11.2024	ABLAPL-11949/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-11-04	
96/2024	05.11.2024	WP (C) - 26138/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-04	
97/2024	05.11.2024	CRLA-192/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL
98/2024	05.11.2024	CRA-53/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL
91/2024	05.11.2024	ABLAPL-11862/2024	DK JENA	GENERAL		Order Dtd. 2024-10-30	
10/2024	05.11.2024	WP (C) - 33232/2020	H SUNDARA	GENERAL			WRIT BRANCH-2

13/2024	05.11.2024	RVWPET-456/2023	G SUNDARA	GENERAL			CIVIL REVISION
15/2024	05.11.2024	RVWPET-458/2023	G SUNDARA	GENERAL			CIVIL REVISION
17/2024	05.11.2024	WP (C) - 3126/2018	P BASTIA	GENERAL			WRIT BRANCH-3
18/2024	05.11.2024	WA-349/2023	P BASTIA	GENERAL			WRIT APPEAL
21/2024	05.11.2024	SA-159/2001	P NAYAK	GENERAL			SECOND APPEAL
23/2024	05.11.2024	WP (C) - 513/2017	BK PATI	GENERAL			WRIT BRANCH (DIVISIO BENCH-1)
24/2024	05.11.2024	WP (C) - 22753/2016	BK PATI	GENERAL			WRIT BRANCH (DIVISIO BENCH-1)
26/2024	05.11.2024	WP (C) - 3997/2012	S C DASH	GENERAL			
28/2024	05.11.2024	WP (C) - 3142/2005	S C DASH	GENERAL			
30/2024	05.11.2024	CONTC-10370/2023	H K BHOL	GENERAL			CONTEMPT
33/2024	05.11.2024	WP (C) - 21054/2024	K BISWAL	GENERAL			
36/2024	05.11.2024	WP (C) - 21054/2024	A K BISWAL	GENERAL			
37/2024	05.11.2024	ABLAPL-11723/2024	S P PATTANAIK	GENERAL			BAIL-1
38/2024	05.11.2024	WP (C) - 8613/2003	L D SAHOO	GENERAL			WRIT BRANCH-1
40/2024	05.11.2024	CMAPL-101/2024	B N SAHU	GENERAL			M. J. C.
42/2024	05.11.2024	WP (C) - 26731/2019	R K BASIK	GENERAL			WRIT BRANCH-4
43/2024	05.11.2024	WP (C) - 12128/2018	R K BARIK	GENERAL			
46/2024	05.11.2024	CMP-1271/2022	G ROUT	GENERAL			WRIT BRANCH-3
48/2024	05.11.2024	JCRLA-35/2024	D SWAIN	GENERAL			CRIMINAL APPEAL
51/2024	05.11.2024	ABLAPL-11410/2024	P C MISHRA	GENERAL			BAIL-2
53/2024	05.11.2024	RSA-	B BARIK	GENERAL			SECOND

		323/2011					APPEAL
54/2024	05.11.2024	RSA-270/2011	B BARIK	GENERAL			SECOND APPEAL
56/2024	05.11.2024	RSA-5/2020	A K DAS	GENERAL			SECOND APPEAL
60/2024	05.11.2024	OJC-4857/2002	T BAG	GENERAL			
61/2024	05.11.2024	WP (C) - 14451/2016	K R JENA	GENERAL			WRIT BRANCH-5
62/2024	05.11.2024	WP (C) - 24849/2024	S K BISWAL	GENERAL			
63/2024	05.11.2024	WP (C) - 25188/2023	L K BEHERA	GENERAL			WRIT BRANCH-6
64/2024	05.11.2024	WP (C) - 16927/2016	P K ROUTRAY	GENERAL			WRIT BRANCH-1
66/2024	05.11.2024	WP (C) - 861/2018	P K ROUTRAY	GENERAL			
67/2024	05.11.2024	WP (C) - 28177/2022	M K SWAIN	GENERAL			WRIT BRANCH-7
69/2024	05.11.2024	WP (C) - 28605/2011	S K PRADHAN	GENERAL			WRIT BRANCH (DIVISIO BENCH)
70/2024	05.11.2024	WP (C) - 15960/2024	S DAS	GENERAL			WRIT BRANCH-8
72/2024	05.11.2024	WP (C) - 15958/2024	S DAS	GENERAL			WRIT BRANCH-8
73/2024	05.11.2024	WP (C) - 15965/2024	S DAS	GENERAL			WRIT BRANCH-8
74/2024	05.11.2024	WP (C) - 15968/2024	S DAS	GENERAL			WRIT BRANCH-8
75/2024	05.11.2024	WP (C) - 15972/2024	S DAS	GENERAL			WRIT BRANCH-8
76/2024	05.11.2024	WP (C) - 16661/2024	S DAS	GENERAL			WRIT BRANCH-8
77/2024	05.11.2024	WP (C) - 16656/2024	S DAS	GENERAL			WRIT BRANCH-8
78/2024	05.11.2024	WP (C) - 15976/2024	S DAS	GENERAL			WRIT BRANCH-8
80/2024	05.11.2024	WP (C) - 16663/2024	S DAS	GENERAL			WRIT BRANCH-8

82/2024	05.11.2024	WP (C) - 17241/2024	S DAS	GENERAL			
83/2024	05.11.2024	WP (C) - 16755/2024	S DAS	GENERAL			WRIT BRANCH-1
85/2024	05.11.2024	WP (C) - 16761/2024	S DAS	GENERAL			WRIT BRANCH-1
87/2024	05.11.2024	WP (C) - 17262/2024	S DAS	GENERAL			
90/2024	05.11.2024	WP (C) - 17242/2024	S DAS	GENERAL			
91/2024	05.11.2024	WP (C) - 17243/2024	S DAS	GENERAL			
93/2024	05.11.2024	WP (C) - 17242/2024	S DAS	GENERAL			
95/2024	05.11.2024	OJC- 1262/1993	B R SENAPATI	GENERAL			
96/2024	05.11.2024	SA- 309/1980	A JENA	GENERAL			
97/2024	05.11.2024	CVREV- 99/1984	B K PANDA	GENERAL			
98/2024	05.11.2024	SA- 289/1994	P K BARIK	GENERAL			SECOND APPEAL
64/2024	05.11.2024	WP (C) - 14023/2016	A.K.ROUL	GENERAL		Order Dtd. 2024-09- 23Petition,Annexure,Misc.case,	WRIT BRANCH-7
73/2024	05.11.2024	WP (C) - 20095/2020	ASHISH KUMAR MEHER	GENERAL		Order Dtd. 2020-09-04	WRIT BRANCH-6
00/2024	05.11.2024	WP (C) - 7593/2018	S BEHERA	GENERAL			
32/2024	05.11.2024	WP (C) - 21479/2012	P C MOHANTY A/C	GENERAL		Order Dtd. 2012-11-21	
63/2024	05.11.2024	MATA- 249/2023	S MALLICK	GENERAL			FIRST APPEAL
64/2024	05.11.2024	WP (C) - 10671/2024	J N MOHANTY	GENERAL			WRIT BRANCH-5
25/2024	05.11.2024	WP (C) - 18034/2024	U KUMAR	GENERAL		Order Dtd. 5000-01-01	
29/2024	05.11.2024	MATA-	N SAHOO	GENERAL		Order Dtd. 2023-04-19	FIRST

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47/2024	05.11.2024	WPCRL- 1215/2011	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2012-01-31	
82/2024	05.11.2024	CMAPI- 32/2024	P K JENA	GENERAL			
00/2024	05.11.2024	WA- 1348/2024	SAYANTAN PANDA	GENERAL		Order Dtd. 5000-01-01	WRIT APPEAL

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